

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 237 OF 2017**

**Dated: 31<sup>st</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Essar Power Gujarat Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

**ORDER**

List the matter on **05.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/tpd*

**(I.J. Kapoor)  
Technical Member**